

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) DELHI

ORDER

In partial modification to this earlier office orders, the following Committees are hereby re-constituted/re-designated for all districts **with immediate effect:-**

COMMITTEES FOR

ALL DISTRICTS & COURT COMPLEXES ACROSS DELHI

S. No	Name of the Committee	Name of Judicial Officer	Designation
1	Administrative & Legal Affairs Advisory Committee.	Ms. Shail Jain Principal District & Sessions Judge (South)	Chairperson
		Sh. Vishal Gogne, Spl.Judge (PC-Act) (CBI) (MP/MLC)-RACC	Member
		Sh. Ankur Jain-I, ASJ-04 (Central)	Member
		Sh. Arun Sukhija, Judge Family Court (West)	Member
2	Central Hindi Implementation Committee.	Sh. Mukesh Kumar Gupta District Judge, Comm.Court-07 (Central)	Chairperson
		Sh. Dharmender Rana District Judge-01, New Delhi District, (PHC)	Member
		Sh. Hem Raj Judge Family Court (North-West)	Member
		Ms. Ruchi Agarwal Asrani Spl.Judge (PC-Act)-CBI (ACB)-02 (RACC)	Member
		Ms. Neeti Suri Mishra ASJ (FTSC) (POCSO) (North-West)	Member
3	Compassionate Appointments Committee to consider the applications of the dependant family members of deceased government servant seeking compassionate appointment on group C/D posts.	Sh. Ajay Pandey, DJ Comm.Court (Central)	Chairperson
		Sh. Pankaj Sharma, PO-MACT-02 (Central)	Member
		Ms. Saumya Chauhan, ASJ (FTC)-02 (West)	Member
4	MACP Screening Committee for employees of all Groups (A,B &C) of this establishment for grant of financial upgradation under the MACP/ACP Scheme.	Ms. Shail Jain Principal District & Sessions Judge (South)	Chairperson
		Sh.Sumit Dass Judge Family Court-01 (SHD)	Member
		Sh. Arun Sukhija Judge Family Court-02, (West)	Member
5	Committee regarding Non-Functional Pay Scale Rs.5400/-	Sh. Anurag Sain Judge In-Charge, Mediation Centre (East)	Chairperson
		Sh. Arun Sukhija Judge, Family Court-02 (West)	Member
		Ms. Aparna Swami, ASJ-07 (PHC)	Member
6	Committee for Internal Auction of condemned Vehicles.	Sh. Surinder S. Rathi District Judge, Comm.Court-11 (Central)	Chairperson
		Ms. Ruchi Agarwal Asrani Spl.Judge (PC-Act)-CBI (ACB)-02 (RACC)	Member
	Committee for weeding out of Records to submit comprehensive report as to	Sh. Virender Kumar Bansal Principal District & Sessions Judge (PHC)	Chairperson

	Committee for Police Verification Report in respect of post of PA/ Sr.PA, Junior Judicial Assistant, Peon/Orderly/ Dak, Peon, Chowkidar Book Binder & Sweeper etc. & for preparing SOP for verification of credentials/testimonials of candidates.	Sh. Naresh Kumar Malhotra District Judge, Comm.Court-06 (West)	Chairperson
		Sh. Manish Gupta, Judge Family Court-02 (West)	Member
		Sh. Pankaj Sharma, PO-MACT-02 (Central)	Member
9	Protocol Committee for implementation of Standard Operating Procedure for Resolution of Complaints Grievances and Requisitions of Former Judicial Officers and of Dependents of Deceased Judicial Officers.	Principal District & Sessions Judge (HQ)	Chairperson
		Ms. Vineeta Goyal District Judge Comm.Court-02 (West)	Member
		Sh. Rajinder Singh ASJ-(SC-RC)-02, (West)	Member
		Sh. N.P. Kaushik, Officer of DHJS (Retd.)	Member
10	Committee for Centrally Sponsored Scheme for Fast Track Special Courts for the management of funds received for the scheme.	Sh. Pankaj Arora, District Judge-16 (Central)	Chairperson
		Sh. Sunil Kumar Sharma Chairman (IT & Digitization), Delhi District Courts	Member
		Sh. Abhishek Goyal, ASJ-03 (Central)	Member
11	Committee to lay down the guidelines to determine the cases having historical/public importance.	Sh. Virender Kumar Bansal Principal District & Sessions Judge (PHC)	Chairperson
		Sh. Shailender Malik, Spl. Judge (PC Act), CBI-21. (RACC)	Member
		Sh. Pulastya Pramachala District Judge Comm.Court-01 (PHC)	Member
		Ms. Ruchi Agarwal Asrani Spl.Judge (PC-Act)-CBI (ACB)-02 (RACC)	Member
12	Committee to ascertain the enhancements of conveyance allowance granted to Process Servers for distribution/ serving of Summons/Processes/Notices etc.	Ms. Shivali Sharma District Judge-06 (Central)	Chairperson
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member
13	Committee to look into matter of supply of uniform to the Employees.	Sh. Gorakh Nath Pandey District Judge, Comm.Court-08(Central)	Chairperson
		Sh. Manish Gupta Judge Family Court-02 (West)	Member
		Ms. Sonam Gupta ASJ (FTSC) (POCSO)-01 (Central)	Member
14	Committee to look into the issue as to whether Promotion of Group-D employees be treated as 'Fresh Recruitment'	Sh. Vinod Kumar Principal District & Sessions Judge (East)	Chairperson
		Sh. Ajay Gulati-I, Joint Registrar (Judl) (DHC)	Member
		Sh. Ankur Jain-I, ASJ-04 (Central)	Member
		Sh. Manish Khurana, Judge Family Court (East)	Member
		Sh. Gajender Singh Nagar Spl.Judge (NDPS)- (SHD)	Member
15	Committee for Conducting Skill Test of Personal Assistant on relaxation of qualifying criteria of permissible mistakes from existing 04% to 10%.	Sh. Deepak Garg, DJ.Comm.Court (Central)	Chairperson
		Sh. Ajay Singh Shekhawat Judge Family Court-01 (North-East)	Member
16	Committee of District Judges for Implementation & Migration to CIS 4.0	Sh. Sunil Kumar Sharma, Chairman (IT & Digitization), Delhi District Courts	Chairperson

Officer/Officials nominated to assist the committee			
1	Sh. Yogesh, System Analyst-In-Charge, IT-Cell	THC	
2	Ms. Swati Priya, Judicial Assistant, Hindi Section, (East)	KKD	
17	Committee to deal with the matters pertaining to Mobile Phone Facility for Judicial Officers.	Sh. Devender Kumar Jangala District Judge-01, (South-West)	Chairperson
		Ms. Ruchi Agarwal Asrani Spl.Judge (PC-Act)-CBI (ACB)-02 (RACC)	Member
		Sh. Abhishek Srivastava District Judge-05 (Central)	Member
18	Committee for organizing the Farewell function of Judicial Officers.	Sh. Arvind Bansal, District Judge-05 (West)	Chairperson
		Ms. Shefali Barnala Tandon, ASJ-05 (West) Secretary, Judicial Service Association of Delhi)	
		Ms. Upasna Satija, SCJ-cum-RC (Central)	Member
		Sh. Bharat Aggarwal, ACJ-CCJ-ARC (Central)	Member
		Sh. Dev Chaudhary, ACJ-CCJ-ARC (West)	Member
19	Committee to suggest ways and means as to whether contractual employees through GeM/Government approved agencies can be taken as stop-gap arrangement till the time regular appointment is made for upcoming anticipated new courts. The Committee shall deliberate over the codal formalities which are required to be complied for the aforesaid purpose	Sh. Mukesh Kumar Gupta District Judge, Comm.Court-07 / Officer In-Charge, Admin-I (Central)	Chairperson
		Sh. Ankur Jain-I, ASJ-04 (Central)	Member
		Sh. Arun Sukhija Judge, Family Court-02 (West)/ Officer In-Charge, Admin-III (Central)	Member
		Sh. Sunil Kumar Sharma, Chairman, IT & Digitization, Delhi District Courts/ Officer In-Charge, Admin-II (Central)	Member
		Sh. Ajay Mehrol, Sr.A.O/D.D.O (Central)	Member
20	Inter District Sports Committee	Sh. Anil Antil, District Judge-15 (Central)	Chairperson
		Sh. Sunil Kumar Sharma Chairman, IT & Digitization, Delhi District Courts	Member
		Ms. Shefali Barnala Tandon ASJ-05 (West)	Member
		Sh. Abhilash Malhotra Presiding Officer, Appellate Tribunal, MCD	Member
21	Committee to formulate the necessary modalities for the post of Principal Counsellors/Counsellors for the Family Courts, with regard to qualification as well as service conditions and mode of appointment.	Dr. Aditi Choudhary Principal Judge, Family Court (West)	Chairperson
		Sh. Sanjay Garg-II Principal Judge, Family Court, (South)	Member
		Ms. Tyagita Singh Judge Family Court (Central)	Member
22	Committee to formulate a policy for implementation of Braille Printing in Delhi District Courts.	Ms. Shefali Barnala Tandon, ASJ-05 (West)	Chairperson
		Sh. Abhilash Malhotra Presiding Officer, Appellate Tribunal, MCD	Member
		Sh. Abhishek Kumar, CJM (Central)	Member
		Ms. Vasundhara Azad, CJM (West)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

No. 28748-858/F.1(3)/Gaz/2025

Dated 06 JUN 2025

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, all court complexes, Delhi/New Delhi/RACC.
3. The Officers concerned.
4. The AO(J)/Branch In-Charge, all branches of Central District, THC, Delhi.
5. The P.S. to the undersigned .
6. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
7. The R&I Branch (Central) for uploading on LAYERS.



Principal District & Sessions Judge (HQs)
Delhi